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17/2/23

Declaration of Assets and Liabilities

Year 2023

I, **DILIP KUMAR YADAV** son/daughter/wife of **LATE RAJLAL YADAV** aged **49** Years (approx), belonging to Bihar Legislative Assembly secretariat service and presently working as OFFICE ATTENDANT (FARASH), BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (MEENA DEVI)	Dependant-1 (TARA DEVI MOHTER)	Dependant- (SHIVAM KUMAR SON)	Dependant-3 (Daughter-chandrika kumari, radha kumari)
(i)	Cash	Rs. 1,000/-	Rs. 500/-	×	×	×
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING Rs. 1,000/- (approx) as on 14 FEB, 2023 in SBI, Bihar Vidhan Mandal Branch & Bank of India	Nil	Nil	Nil	×
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	×	×	Nil	×	×
(v)	Motor Vehicles (details of make, etc.)	Nil	×	Nil	×	×
(vi)	Jewellery (give details of	Nil	Gold 10 gm. gold jewellery	10 gm. gold jewellery	×	×

	weight		(approx)			
(vii)	Other assets, such as values of claims / interests	x	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Bigha 10 katha market value 50 Lakh	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x

(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	3 Katha market Value 50 Lakh	×	×	×	×
(v)	Other (such as interest in property)	Nil	×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01.01.2023
(a)	(i) Loans from Banks	S.B.I BVM Patna Home Loan Bihar Government	3,50,000/- 10 lacs, 10,84,000/7
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	×	×
	(c) dues to departments dealing with supply of electricity	×	×

	(d) dues to departments dealing with telephones	×	×
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	×	×
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	PAN-AFRPY0541A	×

Account Number (PAN)]		
(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
(iii) Sales Tax [Only in case of proprietary business]	x	x
(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

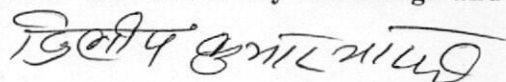
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. CARE TAKER CADRE,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.



Signature:

Name of Employee: **DILIP KUMAR YADAV**

Designation: OFFICE ATTENDANT FARASH

Department: Bihar Legislative Assembly

Place: Patna

Date: 14 /02/2023

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.